

Kerala and Karnataka to water deficit areas east of the western ghats. These proposals aim at diverting water to the drought prone areas in Southern States.

[*Translation*]

**Cases Registered Under S.I.T.A.**

6905. SHRI ARJUN SINGH YADAV:  
SHRI RAM NARAIN BERWA:  
SHRI RAM LAKHAN SINGH  
YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases registered under the Suppression of Immoral Traffic Act during the last three years in the country, State-wise; and

(b) the steps taken by the Government to check the increasing number of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The Suppression of Immoral Traffic Act has been re-named as the Immoral Traffic (Prevention) Act, 1986. The State-wise number of cases registered under this Act during the last three years is given in the enclosed statement.

(b) The rehabilitation of women is the concern of the State Government as Social Defence falls within the state sector. Various programmes for raising the status of women, including vocational training, skill formation and upgradation, financial assistance for setting up enterprise etc., have been undertaken. The media has been utilised to highlight the status of women by depicting them in positive and independent roles. 'short Stay' Homes and Counselling Centres have also been set up to provide protective guidance facilities to such women.

## STATEMENT

Sl. No	State/UT	1988	1989	1990
1	2	3	4	5
<b>State</b>				
1.	Andhra Pradesh	1405	1633	1182
2.	Arunachal Pradesh	-	-	-
3.	Assam	10	9	4
4.	Bihar	10	11	NA
5.	Goa	83	97	80
6.	Gujarat	5	2	NA
7.	Haryana	-	2	2
8.	Himachal Pradesh	1	-	-
9.	Jammu & Kashmir	-	-	-
10.	Karnataka	2673	2689	NA
11.	Kerala	72	133	58
13.	Maharashtra	861	660	NA

Sl. No	State/UT	1988	1989	1990
1	2	3	4	5
14.	Manipur	4	8	1
15.	Meghalaya	1	-	-
16.	Mizoram	2	-	1
17.	Nagaland	-	-	1
18.	Orissa	10	-	NA
19.	Punjab	2	1	1
20.	Rajasthan	139	144	NA
21.	Sikkim	-	-	-
22.	Tamil Nadu	9878	7215	11160
23.	Tripura	-	-	-
24.	Uttar Pradesh	659	386	242
25.	West Bengal	42	200	NA

Sl. No	State/UT	1988	1989	1990
1	2	3	4	5
<b>Union Territories</b>				
26.	A & N Islands	-	-	-
27.	Chandigarh	-	-	-
28.	D & N Haveli	-	-	-
29.	Daman & Diu	-	-	-
30.	Delhi	73	117	192
31.	Lakshadweep	-	-	-
32.	Pondichery	54	156	141

Note : 1. Above figures are based on Annual report of 'Crime in India'.

2. Figures for the Year 1990 are not available from the States of Bihar, Gujarat, Karnataka, Maharashtra, Orissa, Rajasthan and West Bengal. Hence, All India total for the year 1990 is not given.

3. Figures for the year 1990 are not final and may be treated as provisional.